

NATO exercises were conducted during September 1978 and Military Attaches were invited to witness the exercises being run between the 19th to the 22nd September. There is no significance to the Indian Military Attache being next to the Chinese Deputy Military Attache as there is no standing or seating order for observers of these exercises. As the photograph bears out, Military Attaches of different countries accredited to the country attend military exercises whether or not they belong to military alliances of which the country is a member.

(c) No, Sir.

Steel Plant in Karnataka

639. SHRI A. R. BADRINARAYAN:
SHRI M. V. CHANDRA
SHEKHARA MURTHY:
SHRI P. RAJAGOPAL
NAIDU:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that Steel Ministry has recommended to Government for setting up an early steel plant in Karnataka;

(b) if so, whether this is to improve the steel production in the country;

(c) when the same is likely to start; and

(d) the reasons for delay in setting up the plant?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA):

(a) to (d). As a part of the overall development programme for enhancement of the capacity in the steel industry, the feasibility of setting up port-based, export-oriented plants is under consideration of the Government. Schedule for establishing such plants, their product-mix, capacity etc. is dependent upon a large number of factors including the availability of financial resources.

Repatriation of Indians' from Iran

640. SHRI RAM SEWAK HAZARI:
Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government of Iran have started repatriating Indians who have gone there illegally;

(b) if so, the number of persons repatriated so far and the action taken for their settlement; and

(c) the action being taken for preventing the people going to Iran illegally?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) Yes, Sir.

(b) and (c). Upto November 18, 1978 a total of 1227 illegal immigrants to Iran were repatriated to India. They were illegal immigrants to Iran and on return to India, their own country, the question of resettlement does not arise. Sworn statement from all repatriates have been taken by our Missions in Iran in which they are required to explain the circumstances of their illegal journey to Iran including names of agents and others who have cheated them. These on receipt in the Ministry of External Affairs are being sent to the concerned police authorities for necessary action.

बेरोजगारों को रोजगार

641. श्री हरगोबिन्द बर्मा :।

श्री एडमार्शे कैलीरो :

क्या संसदीय कार्य तथा भ्रम संवी यह बताने की कृपा करेंगे कि :

(क) गत बीस महीनों में कितने बेरोजगार व्यक्तियों के लिए नौकरियों की व्यवस्था की गई;

(ख) क्या उस तथ्य के बावजूद कि बेरोजगार व्यक्तियों के लिए नौकरियों की व्यवस्था की गई है रोजगार कार्यालयों में रजिस्टर किए गए बेरोजगार व्यक्तियों की संख्या में वृद्धि हुई है; और

(ग) यदि हाँ, तो बेरोजगार व्यक्तियों की संख्या कम करने के लिए सरकार क्या योजना तैयार कर रही है ?